

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

CONTEMPT PETITION NO. 2 OF 2016 IN IA NO. 290 OF 2015

IN

APPEAL NO. 176 OF 2015

Dated : 4th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Chamundeshwari Electricity Supply Co. Ltd.

**.....Contempt Petitioner/
Appellant(s)**

Versus

**Duddukunta Sreedhar Reddy,
MD, M/s. Saisudhir Energy (Chitradurga) Pvt. Ltd. & Anr.**

**.....Opponent/Alleged
Contemnor R-1 & R-2**

**Counsel for the Contempt Petitioner/
Appellant(s) :**

**Counsel for the Opponent/Alleged
Contemnor :**

**Mr. A. Yeshwant Chitale, Sr. Adv.
Mr. Gowtham Polanki
Mr. Mohit Paul
Mr. Raktim Gogai**

ORDER

Learned counsel for the petitioner is not present. Notice be issued to the petitioner.

List the matter on **27.07.2016.**

**(I. J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**